# CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the 15th day of March, 2004.

Contempt Petition No. 244 of 2001.

Hon'ble Mr. Justice S.R. Singh, Vice-Chairman. Hon'ble Mr. D.R. Tiwari, Member- A.

- 1. Ram Dular S/o Sri Raghunath
- 2. Shiv Raj S/o Sri Ram Nath
- 3. Triveni S/o Sri Raghubar
- 4. Sewa Ram S/o Sri Lautu Ram
- 5. Algoo S/o Sri Gajraj
- 6. Doodh Nath

All working as Valveman/Valve Operator under Inspector of Works (now Senior Section Engineer), Northern Rly., Varanasi.

......Applicants

### Counsel for the applicants :- Sri A.K. Sinha

#### VERSUS

- Sri S. Dashrathy, General Manager, Northern Railway, Baroda House, New Delhi.
- 2. Sri K.K. Gupta, D.R.M, N. Rly., Hazaratganj, Lucknow.
- 3. Sri S.K. Singh, Sr. Section Engineer (Works), Northern Railway, Varanasi.

......Respondents

Counsel for the respondents :- Sri Prashant Mathur

#### ORDER

## By Hon'ble Mr. Justice S.R. Singh, VC.

Heard Sri A.K. Sinha for the applicant and Sri Prashant Mathur for the respondents.

2. It would appear from the corrigendum dated 05.02.2004 (Annexure-Ito the affidavitfiled by Sri R.K. Bansal, DRM, Lucknow) that the applicants have been allowed 'the pay scale of Rs. 3050-4590 (RPS)'. The grievance of the applicants is that though the order has been passed, it has not been implemented as yet. Sri Prashant Mathur assures that the order aforestated shall be implemented within one month from today. In view of the statement of Sri Mathur contempt petition is disposed of.

Member- A.

Vice-Chairman.

/Anand/